

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).1333/2006

(From the judgement and order dated 15/04/2005 in SBCRL No. 103/1987 & SBCRL No. 117/1987
of

The HIGH COURT OF RAJASTHAN AT JODHPUR)

SAWAILAL & ORS.

Petitioner(s)

VERSUS

STATE OF RAJASTHAN

Respondent(s)

(With appln(s) for exemption from filing O.T.,bail)

Date: 07/04/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Petitioner(s)

Mr. Anis Ahmed Khan,Adv.

Mr. Shoaib Ahmad Khan, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice.

(R.K. DHAWAN)

COURT MASTER

(VEERA VERMA)

COURT MASTER